

(c) in November, 1966.

(d) It is likely to take some more time.

RETRENCHMENT IN ENGINEERING INDUSTRIES

873. SARDAR RAM SINGH: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that in 10 States retrenchment has taken place in some Engineering industries owing to the shortage of raw materials;

(b) if so, to what extent the capacity is lying idle in these industries;

(c) whether any effort has been made to give suitable assistance to these industries; and

(d) the number of persons so far retrenched in all the States?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) to (d) information is being collected and will be laid on the Table of the House in due course.

OFF-TAKE OF COAL FROM MINES

874. SHRI BALACHANDRA MENON: SHRI M. V. BHADRAM:

Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) the average off-take of coal from mines in India by the railways, year-wise, during the last 15 years, for use in steam locomotives;

(b) whether it is a fact that the off-take has fallen in recent years because of dieselisation of the railways;

(c) the average off-take of coal for use in thermal plants during the last 15 years; and

(d) the average pit-head stocks with collieries during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI): (a) and (c) A statement showing the year-wise off-take of coal by the Railways and by thermal plants during 1952 to 1966 is laid on the table of the House.

(b) Yes, Sir. The reduction in coal consumption due to dieselisation of Railways has steadily increased over and during 1966-67, it is estimated to be of the order of 3.03 million tonnes.

(d) The pit-head stocks of coal with collieries during 1962 to 1966 were as under:

Year	Stocks (in m. tons)
1962	3.483
1963	4.646
1964	5.005
1965	4.611
1966	5.426

STATEMENT

Year-wise off-take of coal by the Railway and thermal plants during 1952 to 1966

(Figures in million tons)

Year	Off take Railways	Off take Thermal Power Plants
1	2	3
1952	11.65	3.70
1953	11.78	3.10
1954	11.69	3.32
1955	12.28	3.72
1956	13.36	4.06
1957	14.79	4.52
1958	14.85	5.10
1959	15.07	5.90
1960	16.31	6.72
1961	16.40	6.25
1962	18.02	6.93

1	2	3
1963	17.86	7.30
1964	16.95	8.13
1965	17.82	9.38
1966	17.09	10.02

**VIOLATION OF STANDING ORDERS BY
H.E.L.**

875. SHRI BALACHANDRA
MENON: SHRI M. V.
BHADRAM:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state;

(a) whether it is a fact that complaints have been received by Government from the workers of the H.E.L. to the effect that the management of the Bharat Heavy Electricais Ltd., Ranipur, Hardwar, have violaced the Industrial Employment (Standing Orders) Act by not implementing provisions of the said orders; and

(b) if so, what steps Government propose to take in th_e matter?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) No, Sir.

(b) Does not arise.

REGULATION OF IMPORTS BY NEPAL

876. SHRI K. SUNDARAM: Will the Minister of COMMERCE be pleas ed to state:

(a) whether it is a fact that Government of Nepal is considering regulation of imports from India by introducing licence system:

(b) if so, the details of the proi and

(c) the reaction of the Government of India in the matter?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) Yes, Sir.

(b) and (c) Details of the proposal are awaited. As soon as these are received, the matter will be considered and suitable action taken by Government.

**NT INDUSTRIAL VENTURES BETWEEN
INDIA AND ITALY**

877. SHRI SURJIT SINGH ATWAL: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether Government hav_e any proposal under consideration for pro motion of Joint Industrial Ventures beo India and Italy; and

(b) if so, the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) The possibility of setting up mor_e Indo-Italian joint ventures was, *inter alia*, discussed at the Second Meeting of the Indo-Italian Joint Commission held in New Delhi from 9th—20th May, 1967. It wa_s agreed at the discussions that the Italian Government would explore the sectors in which Indo-Italian joint ventures could be possible in the field of electronic industry.

FOREIGN PRIVATE INVESTMENT

542. SHRI SITARAM JAIPURIA: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it i_s a fact that the Secretaries' Committee which was working on the formulation of a comprehensive policy defining the Government's approach to foreign pri vate investment has submitted its re port;

(b) if so, what are the details there of; and

fTransferred from the 7th June, 1967.